

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:57  
ANSWERED ON:05.12.2013  
WOMEN SECURITY IN TRAINS  
Sugumar Shri K.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is true that the railways have asked all its zonal railways to lay special emphasis on security of women passengers in trains;
- (b) if so, the details thereof;
- (c) whether any discussions have been held with zonal railways in this regard by any panel; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI ADHIR RANJAN CHOWDHURY )

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 57 BY SHRI SUGUMAR K. TO BE ANSWERED IN LOK SABHA ON 05.12.2013 REGARDING WOMEN SECURITY IN TRAINS.

(a) and (b): Yes, Madam. Though Policing on Railways is a State Subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains including creation of secure environment for women are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP), the Railway Board have asked all the Zonal Railways to lay special emphasis on security of women passengers in trains.

The details of the instructions issued are as under:-

- (i) Sensitization through awareness campaigns amongst the railway employees especially front-line staff like ticket checking staff, Railway Protection Force (RPF) and on-board employees who have constant interface with the travelling public towards crime against women.
- (ii) Creation of safe public spaces for women on railways.
- (iii) Training module/programmes be modified to create a positive and pro-active attitude among the Railway employees towards crime against women.
- (iv) Availability of adequate lighting to eliminate dark spaces on platforms and in concourse areas.
- (v) Deployment of adequate ticket checking and security personnel especially women personnel in trains and at stations to ensure prompt and immediate action in case of any untoward incident.
- (vi) Provision of a toll free helpline in security control officers with a 24 hrs access.
- (vii) Formation of Quick Response Teams who can monitor such incidents and facilitate provision of immediate assistance in a directed manner in the event of occurrence of such incidents in trains or in railway premises.

(c) and (d): Yes, Madam. The Parliamentary Standing Committee on Railways discussed the said issue with Zonal authorities of Eastern and South Eastern Railways/Kolkata & Metro Rail/Kolkata on 11.11.2013; Central and Western Railways/Mumbai on 12.11.2013; South Central Railway/ Secunderabad on 13.11.2013; South Western Railway/Bangalore on 15.11.2013 and Southern Railway/Chennai on 16.11.2013 respectively.